

**In the National Company Law Tribunal, Jaipur**

**Item No. 109**

**CP No.(IB)-54/7/JPR/2019**

**UNDER SECTION 7 OF IBC, 2016**

**In the matter of:**

**Vidya Educare Pvt. Ltd.**

**.....Applicant/Petitioners**

**VS.**

**M/s Prayag Polytech Pvt. Ltd.**

**.....Respondent**

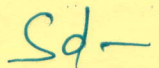
**Order delivered on 25.09.2019**

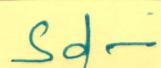
**Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER  
SH. RAGHU NAYYAR, TECHNICAL MEMBER**

For Petitioner (s) : A.S. Chauhan, Proxy Counsel  
For Respondent(s) : Virender Ganda, Sr. Adv.  
Vipul Ganda, Adv.  
Shelly Khanna, Adv.  
Preeti Nair, Adv.  
Shreya Jain, Adv.  
Sandeep Taneja, Adv.

**ORDER**

Sh. A.S. Chauhan, learned proxy counsel appearing for the petitioner requests for a short adjournment. Learned counsel for the respondent is present. Post the matter for hearing on 31.10.2019.

  
(RAGHU NAYYAR)  
TECHNICAL MEMBER

  
(DR. POONDLA BHASKARA MOHAN)  
JUDICIAL MEMBER